

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 6937 OF 2004

RAJENDRA AGRICULTURAL UNIVERSITY
VERSUS
ASHOK KUMAR PRASAD & ORS.

Appellant (s)

Respondent(s)

(With appln(s) for stay)

WITH
Civil Appeal NO. 6935 of 2004; Civil Appeal NO. 6933 of 2004
Civil Appeal NO. 6934 of 2004; Civil Appeal NO. 6936 of 2004
Civil Appeal NO. 6938 of 2004

(With appln.(s) for stay and prayer for interim relief)

Date: 11/11/2009 This Appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE R.V. RAVEENDRAN
HON'BLE MR. JUSTICE G.S. SINGHVI

For Appellant(s) Mr. K.K. Rai, Sr. Adv.
Mr. Ambhoj Kumar Sinha, Adv.

For Respondent(s) Mr. P.S. Mishra, Sr. Adv.
Mr. M.K. Choudhary, Adv.
Ms. Namita Choudhary, Adv.
Dr. S.K. Verma, Adv.

Mr. Manish Kumar, Adv.
Mr. Gopal Singh, Adv

Mr. B.B. Singh, Adv

UPON hearing counsel the Court made the following

O R D E R

Mr. K.K. Rai, learned senior counsel started his arguments at 12 noon and concluded at 2.20 p.m.. Thereafter, Mr. Manish Kumar, learned counsel for the State of Bihar made his submissions upto 2.35 p.m. Thereafter, Mr. P.S. Mishra, learned senior counsel started his submissions and concluded at 3.35 p.m. Finally, Mr. K.K. Rai, learned senior counsel replied for five minutes in rejoinder.

Hearing concluded.

Judgment reserved.

(Ravi P. Verma) (M.S. Negi)
Court Master Court Master